

**High Court of Bombay at Goa,
Porvorim, Goa**

No.HCB/GOA/PRO/2021/ 13 Date: 25.11.2021

AUCTION NOTICE

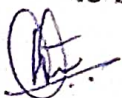
Sealed Tenders are Invited to dispose off unserviceable and condemned vehicle No.GA-07-G-7575 & GA-07-8585, Honda City Car on "AS IS, WHERE IS, WHAT IS & NO COMPLAINT BASIS" so as to reach the Office of the Registrar (Administration), High Court of Bombay at Goa, Porvorim, Goa, upto 10.30 am on 15.12.2021.

Tenders will be opened in the meeting Hall, 1st Floor at High Court of Bombay at Goa, Porvorim, Goa, on the same day at 11.00 am during which period the tenderers or their authorized representatives may remain present.

Tender catalogue alongwith terms and conditions can be obtained from the Office of the Registrar (Administration), High Court of Bombay at Goa, Porvorim, Goa, on all working days/hours on payment of Rs.100/- (non-refundable) per set, from 01.12.2021 to 14.12.2021 (upto 4.00 pm).

The vehicle shall be available for inspection from 01.12.2021 to 14.12.2021 (upto 4.00 pm) as per details of location mentioned in the tender catalogue.

a) E.M.D. will be at the rate of 25% of the quoted bid value per lot in case of disposal of vehicles and Heavy machinery/equipments, etc. The same shall be in the form of D.D./Pay Order drawn in favour of The Registrar, High Court of Bombay at Goa, Porvorim, Goa, payable at par and to be enclosed by all bidders along with their offer.



Cont...2/-

b) The balance 75% of highest bid value of each lot should be paid by the bidder within 7 days from the date of issue of sale letter/acceptance letter by the Registry of the High Court of Bombay at Goa, Porvorim, Goa, to the successful bidder.

This balance payment shall also be in the form of Pay Order/D.D. in favour of The Registrar, High Court of Bombay at Goa, Porvorim, Goa, payable at Panaji. In case of failure to make balance payment in time the amount deposited as per Clause (a) above shall stand forfeited.

The successful bidder shall lift lot(s) within 1 week of receiving Intimation letter/Delivery Order from Department and failure to do the same, then the amount deposited as per Clause (a) and (b) above shall stand forfeited.

GST @ 18% shall be payable on Auctioned bid of the condemned articles.

The Registrar (Administration), High Court of Bombay at Goa, Porvorim, Goa, reserves the right to accept or reject any or all tenders without assigning any reasons thereof.



(D. R. Shetty)

Registrar (Administration),
High Court of Bombay at Goa,
Porvorim, Goa,

Copy to:

1. The Chief Secretary, Govt. Of Goa, Secretariat, Porvorim, Goa.
2. The Principal Chief Engineer, W.D.IV, PWD, Altinho, Panaji, Goa.

Cont...3/-